

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 05/08/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No. Name (in Capital) Represented by Signature

8 Shilpa for
DEEPA
MURDU

R6

for

S.SATHIYANARAYANAN Counsel for Applicant

for

A.SANTHANA SIVAKARTHAN Counsel for Respondents
1 to 3 & 5

A-Santh

ORDER

At request of the parties, list this matter for hearing on 09.09.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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